

Cr1.A.No. 1118-1120 OF 1999

ITEM No.6

Court No. 1

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1118-1120/1999

JHUNZARA & ORS.

Appellant (s)

VERSUS

STATE OF MADHYA PRADESH

Respondent (s)

(Office Report regarding payment of fee to A.C.)

Date : 11/07/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)

Mr. Varinder Kumar Sharma, Adv. (AC)

For Respondent (s)

Mr. Satish K. Agnihotri, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

.SP2

Rs. 750/- be paid to the Amicus Curiae.

.SP1

Kalyani.

(S.L. GOYAL)@@

AA

COURT MASTER @@

A AAA